

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5929
ANSWERED ON:03.05.2010
MISCONDUCT OF NAVY OFFICIAL IN PROCUREMENT CASE
Basavaraj Shri Gangasandra Siddappa

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is probing the misconduct of a commodore superintending the refurbishment of the aircraft carrier Admiral Gorshkov in Russia;
- (b) if so, the details thereof;
- (c) whether the said commodore has been associated with the acquisition of the aircraft carrier since the beginning; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The Indian Navy has instituted an inquiry to investigate into the conduct of Commodore Sukhjinder Singh who had served as Warship Production Superintendent to oversee the repair and modernization of the ship (ex-Admiral Gorshkov) at Severodvinsk, Russia, on permanent duty from end-March, 2005 to April 2007. He was also on temporary duty in this place from 21st August 2004 for six months to establish Warship Overseeing Team for the Project.